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Certificate of Registration of M/s. Porsche Capital Market Ltd. - Cancelled

The Reserve Bank of India has on August 21, 2009 cancelled the certificate of registration granted to M/s. Porsche Capital Market Ltd., having its registered office at W-72 A, Anupam Garden, New Delhi-110068 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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